## **GOVERNMENT OF INDIA** MINISTRY OFHEALTH AND FAMILY WELFARE **RAJYA SABHA QUESTION NO02.03.2010 ANSWERED ON**

NON AVAILABILITY OF INFORMATION ON FINISHED DRUGS.

488

Dr. Janardhan Waghmare

Will the Minister of COALHEALTH AND FAMILY WELFAREINFORMATION AND BROADCASTINGHEALTH AND FAMILY WELFARE be pleased to state :-

(a) whether it is a fact that information on import of finished medicines allowed by Drug Controller General of India is not made available on its website:

(b) if so, whether it is also a fact that this information is not being made available under the influence of the multinational companies in India as this would expose high import prices; and

(c) if so, the reaction of Government in this regard?

## ANSWER

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE

(SHRI DINESH TRIVEDI)

(a) & (b): Information of finished medicines allowed for import by Drugs Controller General of India is available on Central Drugs Standard Control Organisation (CDSCO) website (www.cdsco.nic.in) & updated on regular interval.

(c): Does not arise